### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## **CHENNAI BENCH**

## <u>13.04.2021</u>

# **NOTICE**

## Take notice that the under mentioned matters listed on 13.04.2021 will not be taken up for 'Hearing' and the next date of 'Hearing' will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	
2.	Comp App (AT) (CH) (Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another	Shahbaaz Husain	Shivam Narang Caveator for R1 & R2

#### For Admission (After Notice)

For Admission (Fresh Cases)

3.	Comp	Shapoorji Pallonji and Company	Deepika Murali
	App.(AT)	Private Limited	Karthick
	(CH) (Ins) No.	Vs	Sundaram
	08/2021	Shore Dwellings Private Limited	Aswini S
			Anusha Peri
			Anish Gupta
			Anupama Hebbar
			Vikas Mahendra

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1. Notice Board

2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Member (J) -sd/-(Chennai Bench)